

OFFICE OF THE DISTRICT JUDGE, DHENKANAL

CORRINGENDUM NOTICE

No. 160/

Dated 05.04.2021

Whereas, resurgence of the SARS CoV-2 has been noticed, in many parts of India and some areas of the State and whereas, COVID appropriate behavior and protocols are required to be observed scrupulously in order to prevent the transmission of the infections, the interview for engagement of persons on daily wages basis (purely temporary), for the judgeship of Dhenkanal vide Advertisement No.1, dated 16.03.2021 scheduled to be held on 07.04.2021 is postponed sine-die. The date of interview will be notified in the District Court, Dhenkanal website after considering the guidelines, if any, of both Central and State Govt. relating to COVID pandemic.

Sd/-

District Judge-cum-Chairman
District Recruitment Committee, Dhenkanal